

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.V-77/2011/539/ESTT. (Pt. 2)**

**Dated the 8<sup>th</sup> June, 2017**

## **ORDER**

In continuation of this Registry's earlier Notice No. HC.V-61/2004/459/Estt.(pt) dtd. 25/02/2013, it is hereby notified that in the interest of smooth Office administration, the application for availing 'Restricted Holiday' is to be submitted to the Establishment Section 2 (two) working days ahead of the respective holiday positively. The concerned Controlling Officer/ Administrative Officer (Judl.) while forwarding the application shall invariably mention therein whether prayer should be granted and substitute is required or not.

By order,

Sd/-

**REGISTRAR GENERAL**

**Memo No. HC.V-77/2011/539-A /ESTT. (Pt. 2)**

**Dtd: 08.06.2017**

**Copy to:**

1. The Registrar (Admn./Vig./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to the HCJ, Gauhati High Court, Guwahati.
3. The Joint Registrar (.....), Gauhati High Court, Guwahati.
4. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
5. The Asst. Registrar (.....), Gauhati High Court, Guwahati.
6. The Special Officer, Translation Wing, Gauhati, High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The System Analyst, Gauhati High Court, Guwahati with a request to upload this in the Gauhati High Court website.
9. The A.O. (Judicial) (.....), Gauhati High Court, Guwahati.
10. The Court Officer No. I/II, Gauhati High Court, Guwahati.
11. The C.A. to the Registrar General/ Registrar (Admn.)/ Registrar (Vig.)/ Registrar (Judl.), Gauhati High Court, Guwahati.
12. The Caretaker, Judges' Guest House, Gauhati High Court, Guwahati.
13. The order file.

**REGISTRAR GENERAL**

*[Handwritten Signature]*  
08/06/2017  
08-06-17